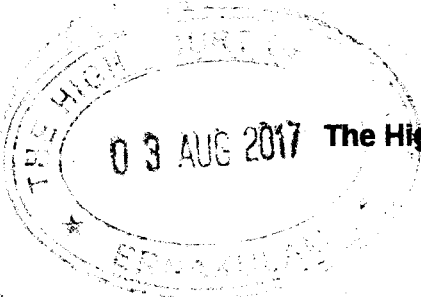


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The High Court of Kerala

Kochi - 682 031  
Dated-29.7.2017

**Proceedings**

**High Court establishment- filling up of vacancies in the categories of Section Officer (H.G)/ Court Officer (H.G) and Section Officer/Court Officer, High Court on temporary basis-orders issued.**

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by  
Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred  
by Sri.Ramesh K.R., Assistant Section Officer, High Court.  
3. Rule 21 of the Kerala High Court Service Rules,2007.  
4. High Court proceedings No.A5-42150/2016(2) dated 21.7.2017.  
5. G.O.(Ms) No.144/2017/Home dated 4.7.2017.  
6. High Court proceedings No.A6-7861/2017 dated 13.7.2017.

**Order No.A5-61894/2015**

Smt.Vijayalakshmi T.M., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis vice Smt.Jeeja Bhaskar, Section Officer (H.G)/ Court Officer (H.G) promoted as Assistant Registrar on temporary basis as per the High Court proceedings read (4) above.

Smt.Deepamol V.K., Section Officer/ Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis vice Smt.Preetha J.Nair, Section Officer (H.G.)/ Court Officer (H.G.) appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above.

As there is no change of duty involved, the promotees need not take charge in the newly promoted post / hand over charge of the post.

In the matter of promotion to the category of Section Officer/Court Officer, the Honourable the Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

Smt.Mini K.D., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Smt.Mini K.D. will assume charge as Section Officer/ Court Officer, High Court, forthwith.

(p.t.o.)

Smt.Archana R.S., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Smt.Archana R.S. will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Anil Kumar Menon A., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Sri.Anil Kumar Menon A. will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Maya R.N., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Smt.Maya R.N. will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Rajesh C.B., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Sri.Rajesh C.B. will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Rajesh R.Shenoy, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (5) above. Sri.Rajesh R.Shenoy will assume charge as Section Officer/ Court Officer, High Court, forthwith.

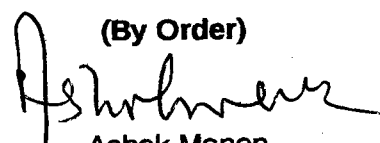
Smt.Anitha Sreedhar, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Sri.Gireesh Babu R., Section Officer/Court Officer relieved on deputation as Section Officer in the Kerala Administrative Tribunal, Thiruvananthapuram as per the High Court proceedings read (6) above. Smt.Anitha Sreedhar will take charge as Section Officer/ Court Officer from Smt.Rajani K.S., Section Officer / Court Officer, High Court, forthwith.

Sri.P.Manoj, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Vijayalakshmi T.M., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) as

(p.t.o.)

above. Sri.P.Manoj will take charge as Section Officer/ Court Officer from Smt.P.V.Usha, Section Officer(H.G) / Court Officer (H.G), High Court, forthwith.

Smt.Sebin M.J., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Deepamol V.K., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) as above. Smt.Sebin M.J. will take charge as Section Officer/ Court Officer from Sri.V.S.Ajith Kumar, Section Officer(H.G) / Court Officer(H.G), High Court, forthwith.

(By Order)  
  
Ashok Menon  
Registrar General  
W

To

- The officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (12 copies)
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Deputy Registrars concerned, High Court
- The Assistant Registrars concerned, High Court.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court
- The Finance Wing, High Court.
- The G(Accounts-I, II & III) Sections, High Court
- The I.T.Section, High Court (**For publishing in the High Court Website**)
- The A1,A2, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.